



**Government of Jammu and Kashmir**  
**General Administration Department**  
Civil Secretariat, Jammu

**NOTIFICATION**  
**Jammu, the 25<sup>th</sup> of April, 2018**

**SRO 197.**—In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the Governor hereby directs that following amendments shall be made in the Jammu and Kashmir Administrative Service Rules, 2008, namely:-

**I. In Rule 5.-**

For sub-rules (2) (3) and (4), the following sub-rules shall be substituted, namely:

- (2) Twenty percent of the total number of Senior Cadre posts as indicated, shall be in the special scale of Rs. 37,400-67,000/- with grade pay of Rs.8700/- out of which the number of posts in the Super Time Scale of Rs. 37,400-67,000/- with grade pay of Rs.10000/- shall be Twenty (20).
- (3) Thirty Percent of the Senior Cadre Posts shall be in the Selection Grade of Rs. 15,600-39,100 with grade pay of Rs.7,600/-.
- (4) Fifty percent (50%) of the posts in the Junior Scale of the service/departmental feeding service shall be in the Selection Grade (non-functional) of Rs. 15,600-39,100 with grade pay of Rs.5,600/-.

Provided that a junior scale member of the service shall be eligible for placement in the selection grade (non functional) on completion of five years in the Junior Scale of the service on the basis of the recommendations of the Departmental Promotion Committee as may be constituted by the Government in this behalf from time to time;

Provided further that the officers in the Super Time Scale, Special Scale, Selection Grade and Time

Scale of Jammu and Kashmir Administrative Service shall be posted as far as possible against Duty and Deputation Posts as indicated in the respective schedules.

By order of the Government of Jammu and Kashmir.

  
(Khurshid Ahmed)

**Commissioner/Secretary to the Government**

No:GAD(Ser)Genl/03/2018

Dated:25-04-2018

Copy to the:

1. All Financial Commissioners.
2. Principal Resident Commissioner, J&K Government, New Delhi.
3. Director General of Police, J&K.
4. Principal Secretary to the Governor.
5. All Principal Secretaries to the Government.
6. Chief Electoral Officer, J&K.
7. Principal Secretary to the Chief Minister.
8. All Commissioners/Secretaries to the Government.
9. Chairperson, J&K Special Tribunal.
10. Divisional Commissioner, Jammu/Kashmir.
11. All Heads of Departments/Managing Directors.
12. Secretary, J&K Public Service Commission.
13. Director Estates, J&K.
14. Director Information, J&K.
15. Director Archives, Archaeology and Museums.
16. Secretary, J&K Legislative Assembly/Council.
17. Secretary, J&K Services Selection Board.
18. OSD with the Deputy Chief Minister.
19. General Manager, Government Press, Srinagar/ Jammu.
20. Private Secretaries to all Cabinet Ministers/Ministers of State.
21. Private Secretary to the Chief Secretary.
22. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
23. Incharge website, GAD.
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